

portability of health insurance policies across non-life insurers in the country by 1st October 2011. Further, IRDA have informed that they have embarked upon a web enabled facility for smooth running of the Health Insurance Portability system.

Panel on black money

194. SHRI M.P.ACHUTHAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a panel headed by the Central Board of Direct Taxes (CBDT) has been formed on black money; and

(b) if so, the salient features and objectives of the panel?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM):
(a) and (b) A Committee headed by the Chairman, CBDT has been constituted to examine ways to strengthen laws to curb generation of black-money in India, its illegal transfer abroad and its recovery. The Members of the Committee are Member (Legislation & Computerisation), CBDT, Director, Enforcement Directorate, Director General (Currency), Director General, Directorate of Revenue Intelligence, Joint Secretary (Foreign Tax & Tax Research), CBDT, Joint Secretary, Ministry of Law, Director, Finance Intelligence Unit - India and Commissioner of Income Tax (Investigation), CBDT.

The Committee shall examine the existing legal and administrative framework to deal with the menace of generation of black money through illegal means including, *inter alia*:

- a) Declaring wealth generated illegally as national asset;
- b) Enacting/ amending laws to confiscate and recover such assets; and
- c) Providing for exemplary punishment against its perpetrators.

The Committee shall consult all stakeholders and submit its report within a period of six months.

Agricultural Loan

†195. SHRI RAMCHANDRA PRASAD SINGH:

SHRI RAM JETHMALANI:

Will the Minister of FINANCE be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether it is a fact that Government had set the target of Rs. 3,75,000 crores to be given for agriculture sector as loan in the financial year 2010-11;

(b) if so, the details thereof;

(c) whether any criterion was fixed to decide the volume of this amount; and

(d) if so, the details thereof and the percentage this amount of Rs. 3,75,000 crores was to the total amount of loans given to primary sector during the financial year 2009-10?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) to (d) Yes Sir, Government had set a target of Rs 3,75,000 crores for lending to Agriculture sector in 2010-11. The agency-wise target and achievement made by the lending agencies are given below:

Lending Agencies	Target (Rs. in crore)	Achievement (Rs. in crore)
Commercial banks	280000	332705.98 (118.82%)
Co-operative banks	55000	70105.30 (127.46%)
Regional Rural Banks	40000	43967.70 (109.92%)
Total	375000	446778.98 (119.14%)

(Source-NABARD)

Reserve Bank of India (RBI) has reported that the total amount of loan given to priority sector during the year 2009-10 was Rs 11,38,406.35 crores. The target of Rs 3,75,000 crores was approximately 33% of the total priority sector loans for 2009-10.

Recovery of NPAs of Banks

196. SHRI T.K. RANGARAJAN: Will the Minister of FINANCE be pleased to state:

(a) the total amount of non-performing Assets (NPAs) of the nationalized banks till date;